

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC.No. 52/2026/J.SPL.(BUILDINGS)

Dt: 21.01.2026.

Sealed tenders are invited for Supply and Installation of Signage Boards in the High Court premises. Scope and specifications are listed below. The intending bidders shall submit their quotations in a sealed cover with track record to the undersigned on or before 04-02-2026 during the office hours (i.e. 10.30 AM to 4.00 PM.). The quotations received after the said date and time will not be entertained.

1) The Scope of work:

SL.NO	SPECIFICATION	QTY
01	Supply & fixing of Signage boards made of 4mm thick ACP sheet with top acrylic material waterproof (sandwiched) duly designing and composition of signage's as per requirement which are made up of eco-solvent digital printing using light reflective print, along with fixing 3m tape double sided tape in order 1 to fix the signage's to acrylic sheet as per required shape and size, and fixing the signage boards existing wall/ stands using stainless steel studs for fixing firmly along with labor charges, transportation to site and all other incidental operational charges, for finished item of work.	1002 Sft
02	Demolishing and disposal of Unreinforced cement concrete 15 cm thickness including all operational, incidental, labor charges, overheads & contractors profit etc. complete for finished item of work.	1.88 cum
03	Earth work excavation for building foundations and depositing on bank for all lifts and with an initial lead of 10m including all operational, incidental, labor charges such as shoring, sheeting, planking strutting, etc. and overheads and contractor profit complete for finished item of work excluding dewatering charges as per SS 20B (APSS 308) in Ordinary Soil-Manual.	3.76 cum
04	Supplying & fixing stainless steel works such as railing, hand rail, grills etc., using Stainless Steel Tubes, sections, plates, sheets & pipes of all sizes & Diameters for - 304 Grade as per the approved drawing including cost and conveyance of all materials to site, Labor charges for Fabrication of stainless steel works	1076.00 kgs

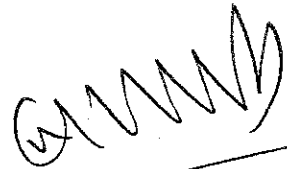
	using stainless steel welding rods including buffing, polishing, lacquer finishing, to present seamless finish, overheads & contractors profit etc., complete for finished work	
05	Providing & applying thermoplastic paint on the existing BT road for marking "Wheel chair drawing & Parking for Differently abled persons" including cost & conveyance of all materials to site, labor charges contractors profit etc., complete	96.00 sqm
06	Carting of Debris 16KM away from municipal limits including loading and unloading charges etc., complete.	

The award of contract shall be subject to the following terms and conditions.

TERMS AND CONDITIONS

1. The Bidder(s) interested in participating in the Tender Process must be a duly registered and have 5 years of experience in the similar field.
2. The bidding entity must have minimum average annual turnover of ₹ 50 Lakhs or more in the last three financial years (i.e., 2022-23, 2023-24 and 2024-25).
3. The Bidder should have at least three work orders of ₹ 10 lakhs or more for providing same services to Central/ State Govt. departments/ PSUs/ Autonomous bodies or any government department/ banks/private organizations in last three Financial years.
4. The Agency shall be solely responsible for discharge of all the legal obligations/statutory requirements under various labour legislations as may be in force from time to time in so far as the workmen engaged by him for this work are concerned. Such deployed manpower or the Agency will have no right or claim of any kind from QCI.
5. **Sub-contracting:** There must be no further sub-contracting without prior written consent of Registry: All manpower deployed by the Service provider shall be on-roll employees of the Service provider or must have a direct employment contract with the Service provider.
6. **Payment Terms:** Payment will be made after 100% Completion of Work.
7. **Taxes & Duties:** The service provider shall be liable to pay all direct and indirect taxes, duties, fees and other impositions levied under the Laws of India.

8. **Submission Details.** The Applicants shall submit the proposals to the REGISTRAR (OSD) 5TH Floor Admin Block, High Court for the State of Telangana, inside a sealed envelope superscribing "Supply and Installation of Signage Boards " on or before **04-02-2026** during the office hours (i.e. 10.30 AM to 4.00 PM.).Bids/Proposals not conforming to the prescribed format and not containing all the relevant documents /information would be summarily rejected and no correspondence will be entertained.
9. After the submission of the Proposals according to the instructions provided in the sections below, the bids will be evaluated by the Registry.
10. The High Court reserves the right to terminate the Tender, without assigning any reason.
11. The Agency should furnish PAN and must have Goods and Service Tax (GST) Registration and other statutory requirements, if any as applicable.


REGISTRAR (OSD)